### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

### LOK SABHA UNSTARRED QUESTION NO. 1004 TO BE ANSWERED ON 7<sup>th</sup> FEBRUARY, 2020

## BAN ON NORMAL CIGARETTES AND BIDIS

## 1004. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government proposes to prohibit use of normal cigarettes and bidis in similar way as that of Electronic Cigarettes/Electronic Nicotine Delivery Systems, if so, the details thereof; and

(b) the reasons for banning some of the tobacco products which Heat but not Burn when similar tobacco products like cigarettes are already under control of the provisions of statutes like the Cigarettes and Other Tobacco Products Act (COTPA)?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a): No such specific proposal is under consideration at present. However, smoking in public places is prohibited under COTPA, 2003, provided that in a hotel having thirty rooms or a restaurant having seating capacity of thirty persons or more and in the airports, a separate provision for a designated smoking area or space may be made.

(b): Heat not Burn are battery operated devices and hence are included in the definition of ecigarettes as per Section 3(d) of The Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Act, 2019.